

**Central Administrative Tribunal
Madras Bench**

OA 310/01084/2019

Dated Wednesday the 14th day of August Two Thousand Nineteen

P R E S E N T

**Hon'ble Shri. P. Madhavan, Member (J)
&
Hon'ble Shri. T. Jacob, Member (A)**

M. Jayamma
No. 13A, Dr. Ambedkar Nagar
2nd Cross Street, Balaji Nagar
Kolathur
Chennai – 600 099. ... Applicant

By Advocate M/s. S. Pushpakaran

Vs.

1. The Chairman,
Railway Board,
New Delhi.
2. The General Manager,
Southern Railway,
Chennai 600 003.
3. The Divisional Railway manager,
Southern Railway,
Chennai 600 003.
4. The Chief Personal Officer,
Southern Railway,
Chennai 600 003.
5. The Principal Financial Adviser,
Southern Railway,
Chennai 600 003.

... Respondents

By Advocate Mr. P. Srinivasan

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

“(i) Direct the respondents to pay the family pension to the applicant w.e.f 24.11.1994 when the applicant's husband M.Chandrasekar died in harness with interest at the rate of 18% per annum accrued thereon to till the date of payment.

(ii) To pass such further orders as this Hon'ble Tribunal may deem fit and proper.”

2. When the matter came up for consideration, learned counsel for the applicant submits that the applicant has given a representation Annexure A11 which is still pending with the respondents for consideration. He submits that the applicant will be satisfied if her representation is disposed of within a time limit stipulated by this Tribunal.

3. Mr. P. Srinivasan takes notice for the respondents.

4. **In view of the limited submission made and without going into the substantive merits of the case, the competent authority is directed to consider the Annexure A11 representation of the applicant dt. 29.09.2018 in accordance with law and pass a reasoned and speaking order within a period of six months from the date of receipt of copy of this order.**

4. OA is disposed of at the admission stage.

(T. Jacob)
Member(A)

AS

14.08.2019

(P. Madhavan)
Member (J)